

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/909(KB)2018
IA(I.B.C)/1363(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	AXIS BANK LTD. VS MAXIMUM AGENCY PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

Mr. Shamit Sanyal, Adv.] For KMC/ Applicant in IA/1363/2023
Mr. Anindya Sunder Chatterjee, Adv.
Mr. Goutam Dinda, Adv.

Mr. Shaunak Mitra, Adv.] For Liquidator
Mr. Udit Agarwal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. IA(I.B.C)/1363(KB)2023
 - a. Pleadings are complete.
 - b. Post this matter for arguments on **24.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)